

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the 05th May, 2020

S.O. 150 .- In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint Sh. Mehboob Khan Tehslidar Batote to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within his territorial jurisdiction of District Ramban.

By Order of the Government.

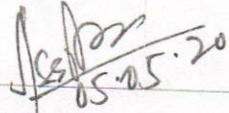
Sd/-
(Achal Sethi)
Secretary to Government,
Department of Law, Justice and Parliamentary
Affairs

No. LD(P)2007/Ramban

Dated :-05-05- 2020

Copy to the:-

1. Principal Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. District Magistrate, Ramban. This is with reference to his letter No.DMR/827Dated: - 11 - 04 - 2020.
4. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
5. S O section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)


(Ashish Gupta)
Deputy Legal Remembrancer,
Department of Law, Justice & Parliamentary Affairs.